

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.145**  
68/252/ND/2020

**IN THE MATTER OF:**

Income Tax Officer, Ward 10(2), New Delhi

**Vs.**

...**APPLICANT**

M/s. ROC & Ors. In the matter of (M/s. Golden Berry Hotel and Resorts Pvt. Ltd.).....**RESPONDENT**

**SECTION**

**U/s 252**

**Order delivered on 01.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 15.09.2021.

  
**(Madhu Narula)**  
**Court Officer**